## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/230,231,232,233/CAA/2017

NAME OF THE TRANSFEROR
NAME OF THE TRANSFEROR
NAME OF THE TRANSFEROR
NAME OF THE TRANSFEROR

: ANDAVAR INVESTMENTS PVT LTD
: RAMANATHAN INVESTMENTS PVT LTD
: VALLIAMMAI INVESTMENTS PVT LTD

NAME OF THE TRANSFEREE : SUBRAMANIAN INVESTMENTS PVT LTD

UNDER SECTION : 230

S.No. Name (in Capital) Represented by Signature

Nor. ABISHER RAMAN & Consel for the

Mr. PAWAN JAABAKH

(9686603576)

MW. 19686603576

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## **ORDER**

Counsel for the applicant present. Representative of Official Liquidator present. Counsel for the applicant stated that report of the RD has been received and report of the Official Liquidator is yet to be received. Representative of the Official Liquidator stated that the work assigned to the Auditor is in progress and prayed for time to file the report. Counsel for the applicant prayed for directions to make publications in the newspaper. The prayer is admitted. The applicant company is directed to make publication in the newspapers, one in English "Business Standard" and another in Tamil "Malai Malar". The matter is adjourned for making further submissions. Put up on 15.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)